

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 606/97
MA 718/97.

New Delhi this the 18th day of March 1997

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Dr. A. Vedavalli, Member (J)

1. Jagdish Singh Rawat,
S/o Shri L.R.Singh
2. Devendra Kumar
S/o Shri Dhani Ram
3. Rajesh Sharma
S/o Shri R.S.Sharma
4. Ravendra Kumar
S/o Shri Ram Shroop
5. Yogendra Singh Sirohi
S/o Shri M.S.Sirohi
6. Denesh Kumar,
S/o Shri Ram Pal Singh
7. Sunil Kumar Singh
S/o Sh. Chandraka
8. Suresh Chandra Sharma
S/o Sh. Banwari Lal
9. Raghuveer Singh
S/o Sh. Narendra Singh
10. Chandra Mohan Chanchal
S/o Sh. D.P.Singh
11. Anshu Mali Maliya
S/o Sh. M.C.Saxena
12. Bhubnashwar Goswami
S/o Sh. Moti Lal
13. Baldev Singh
S/o Sh. C.B.Singh
14. Sushil Verma
S/o Sh. S.C.Verma
15. Smt. Geeta Sharma
S/o Sh. Chabilal
16. Ajaya Kumar Misra
S/o Sh. Amar Nath Misra
17. Azaz Husain
S/o Sh. Muzaffar Husain
18. D.B.Singh
S/o Sh. Suresh Singh
19. Rajnesh Misra
S/o Sh. R.K.Misra

20. Shah Dev Singh
S/o Sh. Ramlayak Singh
21. Kamlesh Kumar
S/o Sh. Laxman Prasad
22. Sandeep Singh
S/o Sh. Hari Singh
23. Ratan Singh
S/o Sh. Amarnath Singh
24. Shiv Ji Mishra
S/o Sh. Ramnath Mishra
25. Vindashwari Prasad
S/o Sh. Heera Lal
26. Dinesh Dixit
S/o Sh. B.S. Dixit
27. Jagjeet Singh
S/o Sh. Teerath Singh
28. Rakesh Kumar
S/o Sh. B.L. Shankar
29. Smt. Manorma
W/o Sh. B.K. Shukla
30. Smt. Madhu Kukreja
W/o Sh. R. L. Kukreja
31. Mohd. Sattar
S/o Sh. Mohd. Ali.
32. Pramod Kumar Singh
S/o Sh. Ramshroop Singh
33. Shekar Rai Chaudhary
S/o Sh. B.K. Rai
34. Mahendra Kumar
S/o Sh. R.N. Prasad.
35. Dinesh Tripathi
S/o Sh. R.N. Prasad
36. Anil Kumar Mishra
S/o Sh. H.N. Mishra
37. Ashok Kumar
S/o Sh. Gokul Das.

38. Anil L. Pandey
S/o Sh. Ram Yash Pandey

39. Prem Narayan
S/o Sh. D.S. Sharma

.....Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through
The General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. The Divisional Railway Manager,
Northern Railway,
Allahabad Division,
Allahabad

.....Respondents

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Member (A)

Shri Yogesh Sharma counsel for the applicant prays for and is allowed to withdraw the Q. A. with liberty granted to file it afresh in accordance with law, if so advised.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Member (A)